

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

EIGHTH LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
(Eighth Lok Sabha)

THIRD REPORT

(Presented on 7-8-1985)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Third Report.

2. The Committee met on 5 August, 1985 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time to twenty Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Agricultural Workers (Minimum Wages and Welfare) Bill, 1985 by Shri Satyagopal Misra.
- (2) The Building and Construction Workers (Conditions of Employment) Bill, 1985 by Shri Satyagopal Misra.
- (3) The Unorganised Labour Welfare Fund Bill, 1985 by Shri Balasaheb Vikhe Patil.
- (4) The Small Family (Promotion and Motivation) Bill, 1985 by Shri Balasaheb Vikhe Patil.
- (5) The Declaration of Assets and Liabilities by Members of Lok Sabha and Rajya Sabha Bill, 1985 by Shri Rajesh Pilot.
- (6) The Eradication of Unemployment Bill, 1985 by Shri G. M. Banatwalla.
- (7) The Marriage Laws (Amendment) Bill, 1985 by Shri Digvijay Sinh.

The Committee further recommend that all the remaining 13 Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendations

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;
5 August, 1985
14 Sravana, 1907 (Saka)

M. THAMBI DURAI,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1985 (Amendment of article 248 and Seventh Schedule) by Shrimati Geeta Mukherjee.	62 of 1985	B	2 hours
2	The Constitution (Amendment) Bill, 1985 (Insertion of new article 326A) by Shrimati Geeta Mukherjee.	42 of 1985	B	2 hours
3	The Constitution (Amendment) Bill, 1985 (Amendment of articles 117 and 207) by Shri Mool Chand Daga.	66 of 1985	B	2 hours
4	The Representation of the People (Amendment) Bill, 1985 (Omission of section 9A) by Shri Mool Chand Daga.	65 of 1985	B	2 hours
5	The Protection of Physicians and Surgeons (Civil and Criminal Immunity) Bill, 1985 by Shri Mool Chand Daga.	76 of 1985	B	2 hours
6	The Public and Private Schools (Abolition) Bill, 1985 by Prof. Saifud-Din Soz.	85 of 1985	B	2 hours
7	The Agricultural Workers (Minimum Wages and Welfare) Bill, 1985 by Shri Satyagopal Misra.	97 of 1985	A	2 hours
8	The Building and Construction Workers (Conditions of Employment) Bill, 1985 by Shri Satyagopal Misra.	100 of 1985	A	2 hours
9	The Reservation of Posts in Public Sector and Private Sector Services (For Economically Weaker Section of Society) Bill, 1985 by Shri Balasaheb Vikhe Patil.	104 of 1985	B	2 hours
10	The Unorganised Labour Welfare Fund Bill, 1985 by Shri Balasaheb Vikhe Patil.	108 of 1985	A	2 hours
11	The Small Family Promotion and Motivation Bill, 1985 by Shri Balasaheb Vikhe Patil.	111 of 1985	A	2 hours
12	The Political Parties (Financial Assistance) Bill, 1985 by Shri Balasaheb Vikhe Patil.	110 of 1985	B	2 hours
13	The Declaration of Assets and Liabilities by Members of Lok Sabha and Rajya Sabha Bill, 1985 by Shri Ramesh Pilot.	121 of 1985	A	2 hours
14	The Employees' State Insurance (Amendment) Bill, 1985 (Amendment of section 84, etc.) by Shri Basudeb Acharia.	127 of 1985	B	2 hours
15	The Constitution (Amendment) Bill, 1985 (Amendment of article 85, etc.) by Shri N.V. Ratnam.	123 of 1985	B	2 hours

1	2	3	4	5
16	The Payment of Bonus (Amendment) Bill, 1985 (<i>Amendment of sections 1 and 2</i>) by Shri Sharad Dighe.	126 of 1985	B	2 hours
17	The Constitution (Amendment) Bill, 1985 (<i>Amendment of article 79</i>) by Shri N.V. Ratnam.	124 of 1985	B	2 hours
18	The Eradication of Unemployment Bill, 1985 by Shri G.M. Banatwalla.	126 of 1985	A	2 hours
19	The Constitution (Amendment) Bill, 1985 (<i>Insertion of new article 342A</i>) by Shri G.M. Banatwalla.	125 of 1985	B	2 hours
20	The Marriage Laws (Amendment) Bill, 1985 by Shri Digvijay Singh.	129 of 1985	A	2 hours